

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT – High Court of Andhra Pradesh – Appointment to the posts of Registrar General and Registrar (Judicial) – **Orders – Issued.**


Read: 1. High Court's Proceedings ROC.No.589/2021-Estt., dated 02-09-2021.
2. High Court's Proceedings ROC.No.519/2022-Estt., dated 03-08-2022.

ORDER: ROC.No.742/2022-Estt., Dated 21.10.2022

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of the Service Rules of the High Court of Andhra Pradesh, 2019, the Honourable the Chief Justice is pleased to appoint **Sri Y. Lakshmana Rao**, District & Sessions Judge, presently working as Registrar (Judicial) and holding full additional charge of the post of Registrar General, as **Registrar General**, High Court of Andhra Pradesh, until further orders.

Sri V. Srinivasa Siva Ram, X Additional District and Sessions Judge, Tirupati is appointed and posted as **Registrar (Judicial)**, High Court of Andhra Pradesh, until further orders. He shall take charge of the said post on or before 31-10-2022 from Sri Y. Lakshmana Rao, who is appointed as Registrar General.

Sri G. Anwar Basha, Judge, Family Court-cum-V Additional District and Sessions Judge, Tirupati is placed in full additional charge of the post of X Additional District and Sessions Judge, Tirupati, until further orders.


REGISTRAR (JUDICIAL)
FAC. REGISTRAR GENERAL

To
The Officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.

4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the above proceedings on the High Court's website).
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Member Secretary, A.P. State Legal Services Authority.
9. The Secretary, A.P. High Court Legal Services Committee.
10. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam.
11. The Special Judge for Trial of CBI Cases, Visakhapatnam.
12. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
13. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
14. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
15. The Chairman, Co-operative Tribunal, Vijayawada.
16. The Secretary to Governor, for the state of Andhra Pradesh.
17. The Chief Secretary to Government, Government of Andhra Pradesh
18. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
19. The Registrar, A.P. Lokayukta, Hyderabad.
20. The Secretary, Bar Council of A.P.
21. The Advocate General, Andhra Pradesh.
22. The Public Prosecutors, High Court of Andhra Pradesh.
23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (for publication in Official Gazette).